

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CA No. 10/JPR/2022
CP No. 25/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Krishna Devi & Anr.

...Petitioners

Versus

Shri Modi Mineral Grinding Mills Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

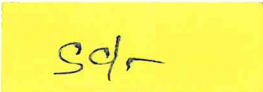
Present Through Video Conferencing: -

For the Petitioner : Aman Lodha, Adv.

For the Respondent : Aditya Sharma, Adv.

ORDER

Heard Mr. Aman Lodha, Adv. appearing on behalf of Mr. Yash Sharma, Adv. for the Petitioner. Mr. Aditya Sharma, Adv. appearing on behalf of Mr. Sandeep Taneja, Adv. appearing on behalf of the Respondent submits that arguing counsel Mr. Sandeep Taneja has given NoC in this matter and the party will engage another counsel in this matter. Interim order shall remain continue till the next date of hearing. On the request of learned counsel for the Respondent, list the matter on 11.07.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 07, 2024